

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

3.

CP(IB)-1713(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.06.2019**

NAME OF THE PARTIES:

Hubegrop India Pvt. Ltd.

v/s

Jalram Flexo Laminates (p) Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Petitioner as well as Corporate Debtor are present.
2. Owing to paucity of time, matter is adjourned to **05.08.2019**.

Sd/-
V.P. SINGH
Member (Judicial)

13.06.2019
pvs